

**Declaration of Assets of Justice Rakesh Kumar Jain, his spouse and children (Elevated on 5.12.2007)**

**IMMOVEABLE PROPERTIES.**

- (i) Flat No.282, Sector 49-A, Punjab and Haryana High Court Advocates Society, Chandigarh, only owned by Justice Rakesh Kumar Jain. The flat was allotted in the year 1999 and is presently on rent @ Rs.10,500/- per month.
- (ii) One kanal residential house No.133, Sector 35-A, Chandigarh jointly owned by Justice Rakesh Kumar Jain and his wife Mrs.Poonam Jain in equal share. The house was purchased in the year 2002 and is presently on rent @ Rs.77,000/-per month and the amount of rent is being shared equally by both Justice Rakesh Kumar Jain and his wife Mrs.Poonam Jain.
- (iii) There is no property in the name of the children.

**2. MOVEABLE PROPERTIES:**

**Details of Motor Vehicles:**

- (i) Maruti Zen Car-Registration No.CHO-IT-1065 is owned by Justice Rakesh Kumar Jain, purchased in the year 1997.
- (ii) Honda City Car-Registration No.CHOV3-2698 owned by Justice Rakesh Kumar Jain, purchased in the year 2006.
- (iii) Spouse: No vehicle.
- (iv) Children: No vehicle

**(3) ORNAMENTS & OTHER VALUABLES :**

**Self, wife and children:** Gold jewellery weighing Approx: 150 tolas  
Silver: Approx: 4 KG.

**4. BANK DEPOSITS:**

Justice Rakesh Kumar Jain:Rs.11,51,024/-

Mrs.Poonam Jain: Rs.05,87,037/-

Children: NIL.

**FIXED DEPOSIT RECEIPTS**

Justice Rakesh Kumar Jain:NIL

Mrs.Poonam Jain NIL

**Children**

Son: Rs.2,54,641/-

Daughter: Rs.2,58,064/-

**Post Office Savings Accounts**

Justice Rakesh Kumar Jain Rs.48,509/-

**BONDS:**

**(1) Rakesh Kumar Jain**

- |                   |                 |             |
|-------------------|-----------------|-------------|
| (i) ICICI         | dated 15.7.1996 | Rs.5200/-   |
| (ii) TAX INIT,96  | dated 31.3.1996 | Rs.5000/-   |
| (iii) Master Gain | dated 1.8.1992  | Rs.10,000/- |
| (iv) IDBI         | dated 1997      | Rs.10,000/- |

**(2) Mrs.Poonam Jain**

- |          |                 |           |
|----------|-----------------|-----------|
| (i) IDBI | dated 31.3.1996 | Rs.5000/- |
|----------|-----------------|-----------|

**(3) Son (Aditya Jain)**

- |           |                 |           |
|-----------|-----------------|-----------|
| (i) ICICI | dated 15.7.1996 | Rs.5200/- |
|-----------|-----------------|-----------|

**INSURANCE POLICIES:**

**(i) Rakesh Kumar Jain**

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|------|--------------------------------------|
| (i)  | Policy No.171141149 dated 28.2.1996  |
| (ii) | Policy No.110007548 dated 28.12.1989 |

**(2) Mrs.Poonam Jain**

- |      |                                      |
|------|--------------------------------------|
| (i)  | Policy No.171136570 dated 28.4.1995  |
| (ii) | Policy No.110007585 dated 15.12.1989 |

**(3) Daughter**

- |      |                                     |
|------|-------------------------------------|
| (i)  | Policy No.250305745 dated 29.4.2004 |
| (ii) | Policy No.436110514 dated 11.5.2007 |

**(4) Son**

- |       |                                      |
|-------|--------------------------------------|
| (i)   | Policy No.110007578 dated 28.12.1989 |
| (ii)  | Policy No.110004589 dated 28.12.1988 |
| (iii) | Policy No.250469376 dated 11.10.2004 |

Place:- Chandigarh  
Date:- 27-03-2010

sd/-  
Signature of the Hon'ble Judge